

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2016 &
IA No. 352 of 2016**

Dated: 23rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Punjab Energy Development Agency (PEDA) ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Paritosh Kumar
Mr. Aditya Grover
Mr. Arjun Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri for R-2

ORDER

We are informed that the main matter which is pending in the State Commission is yet not disposed of and therefore learned counsel for the parties seek adjournment.

List the matter on **11.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt